

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**  
**Present :- Smt.P.Ragini, District Judge**

Sub :- Estt - District Court, Kozhikode - Transfer and posting of Members of staff - Orders - Issued.

Read:- 1) Order No A4 -12159/2021 Dated 28-02-2022 of the District Judge, Kozhikode.  
2) Transfer request of Smt.Shajida.C.P, Amin, Spl Court (NDPS Act Cases ) / Addl District & Sessions Court, Vatakara.

**ORDER NO. A1-22/2022**

**Kozhikode, Dated :11.03.2022**

The following Orders of transfer and posting of Members of Staff are issued.

1. Sri.Srijith.C.P (PEN 585907) Senior Clerk, Spl Court (NDPS Act Cases )/ Addl District & Sessions Court, Vatakara is transferred and posted as such to Sub Court ,Vatakara Vice SI No 2.
2. Smt.Lisima.K.T.K (PEN 654899 ) Clerk, Sub Court , Vatakara is transferred and posted as such to Spl Court (NDPS Act Cases )/ Addl District & Sessions Court, Vatakara Vice SI No 1.
3. Sri.Sujith .T (PEN 623863 ) Amin, Family Court , Kozhikode is transferred and posted as such to Spl Court (NDPS Act Cases ) / Addl District & Sessions Court, Vatakara Vice SI No 4.
4. Smt.Shajida.C.P (PEN 659610 ) Amin, Spl Court (NDPS Act Cases )/ Addl District & Sessions Court, Vatakara is transferred and posted as such to Family Court , Kozhikode Vice SI No 3.
5. Sri.Sabeesh.K.M (PEN 873639) Court Keeper, Spl Addl Sessions Court (Marad Cases),Kozhikode is transferred and posted as such to Sub Court, Kozhikode in the existing vacancy.
6. Sri.Nigileesh.V (PEN 911760), Office Attendant, Addl District Court-IV , Kozhikode is transferred and posted as such to O/o the Motor Accidents Claims Tribunal, Kozhikode in the existing vacancy.

The joining time of SI No 3 is restricted to one day on public interest and others are not entitled for joining time. The posting of Substitute to SI No 5 & 6 will be made later.

Sd/-  
DISTRICT JUDGE.

To

1. The Special Judge, (NDPS Act Cases) / Addl District & Sessions Court, Vadakara.
2. The Spl Addl Sessions Judge (Marad Cases), Kozhikode.
2. The Judge, Family Court, Kozhikode.
3. The Motor Accidents Claims Tribunal, Kozhikode.
4. The Principal Sub Judge, Kozhikode.

Copy to:

1. The Court Manager, District Court, Kozhikode.
1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/ IV, DSA, B1(a), District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. The File.
6. The Proceedings file

// True Copy / Forwarded / By Order //

  
**Sheristadar**  
